

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT - II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-07-2024 AT  
10.30 A.M. THROUGH PHYSICAL HEARING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --

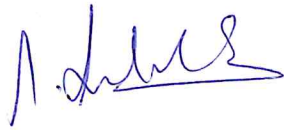
PETITION NUMBER : CP/128(CHE)2022

NAME OF THE PETITIONER : Venkatesan Subba Raja

NAME OF THE RESPONDENT(S) : Atchya Royal Infrastructure India private  
Limited & 7 Others


UNDER SECTION : Sec 213,241 & 242 of CA, 2013

R. PADMAVATHI FOR 1, 2, 3, 4, 7 and 8 respondents




Kasthuri Rangam S  
For K. Meethy

RS

  
Counsel for 5<sup>th</sup> Respondent





**5. CP/128(CHE)/2022**

**ORDER**

Ld. Counsel Mr.S.Senthil Nathan for the Petitioner. Ld. PCS Mr.Padmanabhan for the Respondents 1, 2, 3, 4,7 and 8.

In this case settlement has failed.

Pleadings are complete.

List the Petition for **final and physical hearing on 21.08.2024.**

Sd/-

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

phk

Sd/-

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**